

shrimp culture, establishing shrimp hatcheries and in sourcing feed and fish seed at cheaper rates.

- (ii) In the case of capture fisheries, MPEDA renders help in diversifying fishing activity, modification of mechanised vessels and providing diesel at international prices. MPEDA can also participate in the equity of projects set up in the areas of culture and capture fisheries.
- (iii) Assistance is also provided for new units acquiring quality control equipment, individual quick freezing machines, generator sets or for technology upgradation of existing units.
- (iv) MPEDA's help is also available for sponsoring overseas delegations participating in Trade Fairs and organising buyer-seller meets in major markets.

[Translation]

#### Assessment of Projects

4553. SHRI LALLBABU RAI .  
SHRI CHHEDI PASWAN :

Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have stressed the financial institutions for early assessment of projects belonging to Bihar; and

(b) if so, the progress made in this regard up to March 31, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (b). The industrial Development Bank of India (IDBI) has reported that the decision to extend assistance by financial institutions to industrial projects is based on economic, commercial, financial viability and technical feasibility of the project. The location of the project is assessed from the angle of its suitability.

Details of applications received, sanctioned and rejected in respect of the State of Bihar during 1993-94 and 1994-95 under IDBI's direct loan and refinance schemes are as under :

	Applications received	Applications sanctioned	Applications closed/ withdrawn/ rejected
1993-94	32	28	1
1994-95	27	18	2

IDBI has also decided to provide term loans to projects in Bihar even if the cost of project is less than Rs. 5 crores subject to the project satisfying the norms of viability and other criteria.

[English]

#### Development of Handloom Sector

4554. MAJOR D.D. KHANORIA : Will the Minister of TEXTILES be pleased to State :

(a) whether the Government have received any proposal from the Government of Himachal Pradesh for the development of handloom sector in the State;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) Yes, Sir.

(b) and (c). Government of India has introduced various schemes for the Development of Handloom Sector but allocation of funds in the handloom sector is made Scheme-wise and not State Wise. On the basis of proposals received from the State Government of Himachal Pradesh, Central Government has released funds to the tune of Rs. 64.31 lakhs during 1992-93, Rs. 102.32 lakhs during 1993-94 and Rs. 122.58 lakhs during 1994-95 under Plan Schemes and Rs. 24.43 lakhs during 1992-93, Rs. 16.16 lakhs during 1993-94 and Rs. 43.31 lakhs during 1994-95 under Non-Plan Schemes. A Statement regarding progress of releases during the above mentioned period is enclosed.

#### STATEMENT

(Rs. in Lakhs)

S. Name of Scheme No.	1992-93	1993-94	1994-95 (provisional)
	1	2	3
<b>PLAN</b>			
1. Share Capital Assistance to Primary Weavers Cooperative Society.			-Transferred to State Govt.
2. Asstt. for Modernisation /Renovation purchase of looms.	-	-do-	
3. Asstt. for Pre-loom and Post-loom Processing Facilities.	-	-do-	
4. Margin Money per Destitute Weavers	2.20	2.27	2.44
5. Research and Development	-	-	-
6. Project Package Scheme	43.66	57.05	25.16